GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO.1732

TO BE ANSWERED ON THE 08TH MARCH, 2016/PHALGUNA 18, 1937 (SAKA)

MODERNISATION OF POLICE FORCE IN NAXAL AFFECTED DISTRICTS

†1732. SHRI JAI PRAKASH NARAYAN YADAV:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether the Government has taken any steps for modernisation of the district police forces and opening of new police stations under the Integrated Action Plan for naxal affected districts;
- (b) if so, the details thereof and the total funds granted/utilised so far on modernisation of district police forces and setting up of new police stations separately, State-wise; and
- (c) the number of new police stations functioning in the naxal affected districts, particularly in Bihar along with the strength of personnel posted therein?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARTHIBHAI CHAUDHARY)

- (a): The Integrated Action Plan (IAP), renamed as 'Additional Central Assistance (ACA) for LWE affected districts' was under implementation in LWE affected areas from 2009-10 to 2014-15 for providing public infrastructure and services such as school buildings, Anganwadi centers, Primary Health Centers, Drinking water supply, Village roads, Electric lights at public places etc. It did not provide any support to the States for modernization of district police forces and opening of new police stations. The scheme has been discontinued since 01.04.2015.
- (b) & (c): In view of the (a) above, question does not arise.